

# BUSINESS ADVISORY COMMITTEE

## TWENTY-NINTH REPORT

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 10th September, 1958.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

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| (1) The Delhi Rent Control Bill, 1958 (For reference to Joint Committee.)  | 7 hours.<br>(Including the time already taken on 10-9-58). |
| (2) The Supreme Court Judges (Conditions of Service) Bill, 1958.   | 2½ hours   |
| (3) The International Finance Corporation (Status, Immunities and Privileges) Bill, 1958.  | 3 hours.   |
| (4) Supplementary Demands for Grants Budget (General) for 1958-59.   | 4 hours  |
| (5) Discussion on Planning Commission's Memorandum on Appraisal and Prospects of the Second Five Year Plan.  | 10 hours   |
| (6) No-Day-Yet-Named Motion to be moved by Shrimati Renu Chakravarty and Shri Prabhat Kar regarding serious situation facing the Calcutta port arising out of the silting of the river Hooghly.  | } 2 hours  |
| (7) No-Day-Yet-Named Motion to be moved by Shri Tridib Kumar Chaudhuri and others regarding the statement laid on the Table of the House by the Minister of Irrigation and Power on the 2nd September, 1958 regarding Ganga Barrage Project. |  |
| (8) No-Day-Yet-Named Motion to be moved by Shri Bimal Comar Ghose regarding the Annual Report on the working and administration of the Companies Act, 1956, for the year ended 31st March, 1957.   | 2½ hours   |
| (9) No-Day-Yet-Named Motion to be moved by Shri Naushir Bharucha and others regarding the Summary of Proceedings of the Sixteenth Session of the Indian Labour Conference.   | 2 hours  |
| (10) Discussion under Rule 193 to be raised by Shri Feroze Gandhi and Pandit Dwarika Nath Tiwary regarding deterioration in punctuality of passenger trains.   | 2½ hours   |

NEW DELHI;  
The 10th September, 1958.

M. ANANTHASAYANAM AYYANGAR,  
Speaker.